



From

Registrar General
High Court of Uttarakhand
Nainital.

To

All the District Judges./
Principal Judge/
Judges, Family Courts
State Judiciary.
Uttarakhand

C.L. No. 1 /UHC/XVII-01 /D.R.(I)/2015 dated: July 1, 2015

Sub: Regarding clearance of the bills of the employees by the Drawing Disbursing Officer in time.

Sir /Madam,

On the above noted subject, I have been directed to inform you that it has come to notice of the Court that some of the District Judges are taking unusual time in signing the bills prepared by the Accounts Clerk and as such, the employees are facing unnecessary hardship regarding their valid dues. In this connection, I have been directed to request you to ensure proper bills are cleared as per rules without any delay as it is the duty of the Drawing Disbursing Officer to pay the arrears of the employees in time.

You are therefore requested to ensure compliance of the above direction.

Yours faithfully,

(D.P.Gairola)

4/112
No. UHC/ /D.R.(I)/2015

dated: July 1, 2015

1. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
2. Officer-in-charge, NIC, High Court.
3. Guard File.

M. S. Mishra
01.07.15
Registrar General